Co-operative Board for Fertilizer Projects in U. P. and Punjab

6509. SHRI PRABODH CHANDRA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a Co-operative board for fertilizer projects is planned for Uttar Pradesh and Punjab; and
- (b) if so, the composition of the board and the advantages thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):
(a) and (b): Certain proposals for setting up two fertiliser projects in the cooperative sector in U.P. and Punjab during the Fifth Five Year Plan are under consideration. The formation of a Board of Directors' will arise only when these proposals are approved by Government and Cooperative societies for taking up the projects are registered.

Wages Rate under Relief Manual

- 6510. SHRI GADADHAR SAHA: Will the Minister of AGRICULTURE be pleased to state;
- (a) the actual rate of wage in cash or kind under Relief Manual;
- (b) whether this wage rate under the Manual is not antidated in view of the rise in Price-index and wide spread drought in the country and acute unemployment and starvation and whether Government have under active consideration or feel it necessary to have a proposal for revision of the manual;
- (c) the concrete steps being taken or proposed to be taken to provide relief work to the scarcity, drought, food affected people and check corruption in connection with relief work; and
- (d) whether Government's attention has been drawn to news item under heading flow wage' published in the Times of India dated the 25th February, 1973 and what steps are being taken to check the corruption?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):
(a) A statement is laid on the Table of the House. [Placed in Library. See No. L.T. 4767/73].

- (b): The State Governments have already been advised to consider revision of the famine codes/manuals, in force in the respective States, Some State Governments have taken action for revision of the codes and have reported the revised wage rates as per statement laid on the Table of the House. [Placed in Library. See No. LT—4767/73]
- (c) A statement is laid on the Table of the House. [Placed in Library. See No. LV-4767/73]
- (d) Yes, Sir The position of the steps taken to check mal-practices is indicated in the statement referred to in reply to part (c) of the Question.

Supply of Hardwood to Saw Mill at Chatham

6512. SHRI BHAGWAT JHA AZAD: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Forest Department of Andamans Islands entered into agreement with the Andaman Timber Industries recentlyforsupply of 200 cu. metre hardwood logs monthly to Saw Mill at Chatham;
- (b) if so, the required quantity being supplied; and